

the Pradhan Mantri Fasal Bima Yojana (PMFBY) for implementation from Kharif 2016.

- The first installment of Central Share of SDRF for the year 2016-17 amounting to ₹ 2551.875 crore has been released in advance to the 10 drought affected States (excluding Gujarat).

Compensation to farmers affected by drought

2252. SHRI RIPUN BORA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that year 2015 is witnessed as drought year compared to last five years;
- (b) if so, the action taken by Government for the farmers in this regard;
- (c) the details of drought affected districts in the country; and
- (d) the action taken by Government to compensate the income of around 7 crore affected farmers of the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (d) During the year 2015-16, in view of deficit rainfall, several States in the country faced drought situation within their territories. Government of Karnataka (both for Kharif and Rabi), Chhattisgarh, Madhya Pradesh, Maharashtra, Odisha, Telangana, Uttar Pradesh (both for Kharif and Rabi), Andhra Pradesh, Jharkhand and Rajasthan submitted Memoranda seeking financial Assistance from National Disaster Response Fund (NDRF) in this regard. Government of Gujarat has declared semi scarcity in 05 districts of the State during Kharif 2015. During 2011-12, 3 States, during 2012-13, 7 States, in 2013-14, 3 States and in 2014-15, 5 States declared drought.

The details regarding funds approved from NDRF during 2015-16 and funds released in State Disaster Response Fund (SDRF) during 2015-16 and 2016-17 to the drought affected States is given in Statement-I and II respectively (*See below*). The details of drought affected districts are given in Statement-III (*See below*).

The following measures have been taken to ensure that the damage to crops is minimized and the loss to the farmers is compensated:

- Intervention made in drought affected areas during 2015-16 by implementation of diesel subsidy scheme, enhancement of ceiling on seed subsidy,

implementation of interventions for saving perennial horticulture crops, implementation of additional fodder development programme.

- Central Research Institute of Dryland Agriculture (CRIDA), in collaboration with State Agricultural Universities has prepared contingency plans for 600 districts for implementing location specific interventions to sustain agriculture production in the eventuality of any extreme climatic events.
- Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) has been launched with the objective of extending the coverage of irrigation in a focused manner. Under PMKSY focus has been given for: Creation of new water sources; Repair, restoration and renovation of defunct water sources; Construction of water harvesting structures, secondary & micro storage, groundwater development and enhancing potentials of traditional water bodies at village level.
- Central Government has relaxed the norms under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) to provide additional employment of 50 days over and above the 100 days per household in the areas affected by natural calamities including drought during 2015-16.
- In order to protect farmers against crop failure due to natural calamities, pests and diseases, weather conditions, Government of India recently introduced the Pradhan Mantri Fasal Bima Yojana (PMFBY) for implementation from Kharif 2016.
- The first installment of Central Share of SDRF for the year 2016-17 amounting to ₹ 2551.875 crore has been released in advance to the 10 drought affected States (excluding Gujarat).

Statement-I

Details of assistance approved from the NDRF to drought affected States during 2015-16

		(₹ in crore)
Sl. No.	Name of the States	Central Assistance approved by GoI under NDRF
1	2	3
1.	Karnataka (both for Kharif and Rabi)	1540.20 723.23
2.	Chhattisgarh	1276.25

1	2	3
3.	Madhya Pradesh	2032.68
4.	Maharashtra	3049.36
5.	Odisha	815.00
6.	Telangana	791.21
7.	Uttar Pradesh	1304.52
8.	Andhra Pradesh	433.77
9.	Jharkhand	336.94
10.	Rajasthan	1193.41
	TOTAL	13496.57

Note : No memorandum for financial assistance from National Disaster Response Fund (NDRF) was received from the Government of Gujarat.

Statement-II

Details of assistance released in SDRF to drought affected States during 2015-16 and 2016-17

		(₹ in crore)	
Sl.No.	State	2015-16	2016-17 1st Installment
1.	Karnataka	207.00	108.75
2.	Chhattisgarh	249.725	94.875
3.	Madhya Pradesh	657.75	345.375
4.	Maharashtra	1112.25	583.875
5.	Odisha	560.25	294.375
6.	Telangana	205.50	108.00
7.	Uttar Pradesh	506.25	265.875
8.	Andhra Pradesh	330.00	173.25
9.	Jharkhand	273.00	143.25
10.	Rajasthan	827.25	434.25
11.	Gujarat	528.75	-
	TOTAL	5457.725	2551.875

Statement-III*State-wise details of districts declared drought affected during 2015-16*

Sl. No.	Name of State/total number of districts	Name of the affected districts	Total No. of districts affected
1	2	3	4
1.	Karnataka	Bangalore Rural, Ramanagara, Kolar, Chickballapur, Tumakuru, Chitradurga, Davanagere, Chamarajanagar, Mysuru, Mandya, Ballari, Koppal, Raichur, Kalaburgi, Yadgir, Bidar, Belagavi, Bagalkote, Vijapura, Gadag, Haveri, Dharwad, Shivamogga, Hassan, Kodagu, Uttara Kannada, Chikkamagalur	27
		Drought -Rabi - (12 districts- already declared as drought affected during Kharif also) Ballari, Koppal, Raichuru, Kalaburagi, Yadagir, Bidar, Belagavi, Baglkote, Vijayapura, Gadag, Haveri, Dharwad.	
2.	Chhattisgarh	Raipur, Gariaband, Mahasamund, Dhamtary, Durg, Balod, Bemetara, Rajnandgaon, Kabirdham, Bastar, Kondagaon, Narayanpur, Ranker, Dantewara, Sukma, Bijapur, Bilaspur, Mungeli, Janjgir-Chamap, Korba, Balrampur, Surajpur, Korla, Raigarh, Jashapur	25
3.	Madhya Pradesh	Katni, Shahdol, Umaria, Anuppur, Tikamgarh, Rewa, Jabalpur, Sidhi, Sagar, Damoh, Seoni, Sigroli, Sheopur, Chhatarpur, Bhind, Panna, Satna, Dindori, Shivpuri, Mandsaur, Morena, Jhabua, Bhopal, Ujjain, Neemuch, Vidishia, Raisen, Rajgarh, Khandwa, Ratlam, Narsinghpur, Guna, Betul, Burhanpur, Agar Malwa, Sehore, Indore, Dhar, Shajapur, Harda, Chhindwara, Dewas, Ashoknagar, Khargone, Hoshangabad, Badwani	46
4.	Maharashtra	Nashik, Dhule, Nandurbar, Jalgaon, Ahmednagar, Pune, Satara, Sangli, Aurangabad, Jalna, Beed, Latur, Osmanabad, Nanded, Parbhani, Hingoli, Buldhana, Akola, Yavatmal, Nagpur, Gadchiroli, Solapur, Amaravati, Washim, Wardha, Bhandara, Chandrapur, Goandia	28

1	2	3	4
5.	Odisha	Angul, Balasore, Bargarh, Balangir, Boudh, Cuttack, Deogarh, Dhenkanal, Gajapati, Ganjam, Jajpur, Jharsuguda, Kalahandi, Kandhamal, Keonjhar, Khordha, Koraput, Mayurbhanj, Nuapada, Nabarangpur, Nayagarh, Puri, Rayagada, Sambalpur, Subarnapur, Sundargarh, Bhadrak	27
6.	Andhra Pradesh	Anantapur, Chittoor, YSR Kadapa, Kurnool, Prakasam, SPSR Nellore, Guntur, Srikakulam, Vizianagaram, Krishna	10
7.	Uttar Pradesh	Sant Ravidas Nagar, Sonbhadra, Sultanpur, Mirzapur, Ballia, Sidharthnagar, Shahjahanpur, Banda, Pratapgarh, Chandauli, Etawah, Basti, Baghpat, Jaunpur, Faizabad, Gonda, Kannauj, Barabanki, Sant Kabir Nagar, Jhansi, Jalaun, Gorakhpur, Hathras, Etah, Allahabad, Ghaziabad, Farrukhabad, Mau, Unnao, Rampur, Hamirpur, Lalitpur, Chitrakoot, Kanpur Nagar, Lucknow, Deoria, Mainpuri, Maharajganj, Agra, Auraiya, Pilibhit, Amethi, Mahoba, Rae Bareilly, Kushinagar, Kanpur Dehat, Kaushambi, Fatehpur, Ambedkar Nagar and Balrampur Drought (Rabi)- 7 districts - already declared as drought affected during Kharif also. Banda, Chitrakoot, Mahoba, Jalaun, Jhansi, Kanpur Nagar, Hamirpur	50
8.	Telangana	Mahabubnagar, Medak, Nizamabad, Ranga Reddy, Nalgonda, Karimnagar and Warangal	7
9.	Jharkhand	Ranchi, Khunti, Lohardaga, Gumla, Simdega, West Singhbhum, Saraikela, East Singhbhum, Palamu, Garhwa, Latehar, Hazaribagh, Ramgarh, Koderma, Dhanbad, Bokaro, Chatra, Dumka, Godda, Deoghar, Jamtara, Giridih	22
10.	Rajasthan	Ajmer, Banswara, Baran, Baraner, Bhilwara, Chittorgarh, Churu, Dungarpur, Hanumangarh, Jaipur, Jaisalmer, Jalor, Jhunjhunu, Jodhpur, Nagaur, Pali, Rajsamand, Udaipur, Pratapgarh	19
11.	Gujarat	Rajkot, Jamnagar, Devbhumi Dwarka, Kutch, Porbandar	05#
TOTAL			266

Government of Gujarat has declared 5 districts as semi-scarcity during Kharif 2015.